

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

O.A.352/2015

Dated this Tuesday the 18th day of September, 2018

**Coram:Hon'ble Dr. Bhagwan Sahai, Member (A).
Hon'ble Shri R. N. Singh, Member (J).**

1. Ms. Truptee C. Shah
aged about 53 years,
presently working as
Chief Librarian C-DAC,
Gulmohar X Road No.9,
Juhu, Mumbai-400 049,
and residing at H-402,
Vishal Apartments, 4th floor,
Sir. M. V. Road, Andheri (East),
Mumbai-400 069.

...Applicant.

(By Advocate Shri R. G. Walia).

Versus

1. The Secretary,
Department of Electronics
& Information Technology,
Ministry of Communications and
Information Technology,
Electronics Niketan, 6, CGO Complex,
Lodhi Road, New Delhi-110003.
2. The Director General
Centre for Development of Advanced
Computing Corporate Office,
Pune University Campus,
Ganesh Khind,
Pune-411 007.
3. The Executive Director,
Centre for Development of Advanced
Computing, Gulmohar Cross Road No.9,
Juhu, Mumbai-400 049.

... Respondents.

(By Advocate Shri N. K. Rajpurohit).

O R D E R (O R A L)
Per : R. N. Singh, Member (Judicial)

Present.

Shri R. G. Walia, learned counsel for the
applicant.

Shri N. K. Rajpurohit, learned counsel for the respondents.

1. The learned counsel for the applicant submitted that he is of the considered view that the OA requires amendment in view of certain new documents acquired by the applicant during the pendency of the OA.

2. Accordingly, as those documents are material for better jurisdiction of OA, the applicant may withdraw the OA and file a better OA.

3. Accordingly, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to file better OA alongiwth all relevant documents including the new documents acquired by the applicant.

4. The OA is, therefore, dismissed as withdrawn with liberty to the applicant to file a better OA. If the same is filed within three weeks' time from today, limitation shall not come in the way of the applicant if the same is not already barred by limitation when the OA was initially filed.

5. Accordingly, the OA stands disposed of.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)